

IN THE NATIONAL COMPANY LAW TRIBUNAL : BENGALURU
SPECIAL BENCH

ITEM No. 07
CP No. 71/15
TP 79/16

IN THE MATTER OF:

M/s. Mantri Developers Pvt. Ltd. & Anr.
v.

.... Petitioner/Applicant

Sorke Chandrasenan Hospirals (P) Ltd. & 6 Ors.

.... Respondent

Order Under Section 397/398 of Companies Act

Order delivered on 07.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the Respondent

Shri K.V Dhananjay, Adv.
Shri Abhijit Atur, Adv.

ORDER

List on 12.08.2021.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)